

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF S K P STEEL INDUSTRIES PRIVATE LIMITED

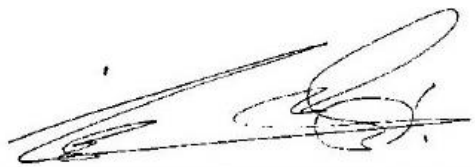
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SKP Steel Industries Private Limited
2.	Date of incorporation of corporate debtor	26/08/1997
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27310WB1997PTC085261
5.	Address of the registered office and principal office (if any) of corporate debtor	Diamond Prestige, 41A, A.J.C. Bose Road 6 th Floor, Suit No – 612, Kolkata 700017 West Bengal
6.	Date of closure of Insolvency Resolution Process	10/05/2022
7.	Liquidation commencement date of corporate debtor	10/05/2022
8.	Name and registration number of the insolvency professional acting as liquidator	Name – SOUMITRA LAHIRI Registration Number - IBBI/IPA-001/IP-P00734/2017-2018/11232
9.	Address and e-mail of the liquidator, as registered with the Board	Flat No- 14D & E, Tower-32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104, West Bengal Email : slahiri0207@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Flat No- 14D & E, Tower-32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104, West Bengal Email : slahiri0207@gmail.com
11.	Last date for submission of claims	09/06/2022

Notice is hereby given that the National Company Law Tribunal Kolkata Bench, has ordered the commencement of liquidation of the SKP Steel Industries Private Limited on 10th May 2022 *of order of liquidation under section 33 of the Code.*

The stakeholders of SKP Steel Industries Private Limited are hereby called upon to submit their Claims with proof on or before 09th Jun 2022 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator :


SOUMITRA LAHIRI
INSOLVENCY PROFESSIONAL
REGN. NO.: IBBI/IPA-001/IP-P00734/2017-18/11232

Soumitra Lahiri
Insolvency Professional
Liquidator in the matter of **SKP Steel Industries Private Limited**
Registration No: IBBI/IPA-001/IP-P00734/2017-2018/11232

Date: 11/05/2022

Place: Kolkata